

CORRIGENDUM TO THE DETAILED PUBLIC STATEMENT FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF SADHNA BROADCAST LIMITED

Regd Off: 37, Second Floor, Rani Jhansi Road, Motia Khan, Paharganj, New Delhi-110055

This Corrigendum to Detailed Public Statement ("Corrigendum") is being issued by Corporate Capital Ventures Private Limited, the Manager to the Offer ("Manager to the Offer"/ "Manager"), on behalf of Sadhna Media Private Limited ("Acquirer 1"), Ms. Tajinder Kaur ("Acquirer 2"), Mr. Saurabh Gupta ("Acquirer 3"), Mr. Gaurav Gupta ("Acquirer 4") and Ms. Pooja Aggarwal ("Acquirer 5") (hereinafter collectively referred to as the "Acquirers"), in respect of the Open Offer to the Equity Shareholders of Sadhna Broadcast Limited (hereinafter referred to as "Target" or "Target Company" or "SBL") pursuant to and in compliance with Regulations 3(1) & 4 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. This Corrigendum should be read in conjunction with the original Detailed Public Statement ("DPS") that appeared in all editions of the Financial Express (English) and Jansatta (Hindi) and in Prahar (Marathi) at Mumbai (being the place where the Stock Exchange is situated) on January 03, 2017, unless otherwise specified.

Shareholders are requested to kindly note the following:

1. The revised schedule of activities is given below:

Nature of Activity	Day and Date (Original)	Day and Date (Revised)
Date of the Public Announcement	Tuesday, December 27, 2016	Tuesday, December 27, 2016
Date of publication of the Detailed Public Statement	Tuesday, January 03, 2017	Tuesday, January 03, 2017
Last date of filing of the draft Letter of Offer with SEBI	Tuesday, January 10, 2017	Monday, January 09, 2017
Last date for a Competing Offer	Tuesday, January 24, 2017	Tuesday, January 24, 2017
Identified Date*	Friday, February 3, 2017	Friday, March 24, 2017
Last Date by which Letter of Offer will be dispatched to the Shareholders	Friday, February 10, 2017	Monday, April 03, 2017
Last date by which an independent committee of the Board of Target Company shall give its recommendation	Wednesday, February 15, 2017	Friday, April 07, 2017
Advertisement of Schedule of Activities for Open Offer, status of statutory and other approvals in newspaper	Thursday, February 16, 2017	Monday, April 10, 2017
Date of commencement of tendering period (Offer Opening Date)	Friday, February 17, 2017	Tuesday, April 11, 2017
Date of expiry of tendering period (Offer Closing Date)	Friday, March 03, 2017	Tuesday, April 25, 2017
Date by which all requirements including payment of consideration would be completed	Monday, March 20, 2017	Thursday, May 11, 2017

*Identified Date is only for the purpose of determining the names of the shareholders as on such date to whom the Letter of Offer would be sent. All owners (registered or unregistered) of Equity Shares of the Target Company (except the Acquirers and Seller) are eligible to participate in the Offer any time before the closure of the Offer.

The other terms and conditions of the Offer remain unchanged.

This Corrigendum is expected to be available on SEBI's website at www.sebi.gov.in and the website of the Manager to the Offer (www.ccvindia.com).

Issued by Manager to the Offer



Corporate Capital Ventures

CORPORATE CAPITAL VENTURES PRIVATE LIMITED

CIN: U74140DL2009PTC194657

SEBI Regn. No.: MB/INM000012276

Regd. Off.: 160 (Basement), Vinoba Puri, Lajpat Nagar-II, New Delhi- 110024

Contact Person: Mr. Kulbhushan Parashar

E-mail: info@ccvindia.com, **Website:** www.ccvindia.com

For and on behalf of the Acquirers

For and on behalf of **Sadhna Media Private Limited**

(POOJA AGGARWAL)

Authorised Signatory

(TAJINDER KAUR)

(SAURABH GUPTA)

(GAURAV GUPTA)

(POOJA AGGARWAL)

Place: New Delhi

Date: March 28, 2017